

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-1528/PB/2018
CA/2516/2019, CA/1131/2019

IN THE MATTER OF:

Dena Bank

...PETITIONER

Vs

M/s. Kashyap Motors India Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 19.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor	:Adv Ashiwan Mishra
For the Liquidator	:Adv Mayank Singhal
For the Suspended Directors	:Mr. Vaibhav Mahajan, Adv

ORDER

Due to paucity of time, matter is adjourned to **22.05.2024**.

Sd/-
(Court Officer)